

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR  
GREEN INDIA BUILDING SYSTEMS & SERVICES PRIVATE LIMITED OPERATING IN CONSUMER  
DURABLES INDUSTRY AT  
MUMBAI MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS							
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	Green India Building Systems & Services Private Limited						
2.	Address of the registered office	New Bridge Business Centre, Boomerang, Ground floor, B wing, B1-04/05, Chandivali Road, Andheri East - 400072 Maharashtra						
3.	URL of website	NA						
4.	Details of place where majority of fixed assets are located	Room no.1, A wing, Jai Sai Darchan Co-op Society, near Mall Plaza Building, Karjat Road, Badlapur (East) – 421503.						
5.	Installed capacity of main products/ services	No Latest Information available with us.						
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor has booked a revenue of Rs. 5,50,000/- in FY 2018-19. Details thereafter are not available at present.						
7.	Number of employees/ workmen	No Latest Information available with us.						
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	May be obtained by sending an email to <a href="mailto:cirp.greenindia@gmail.com">cirp.greenindia@gmail.com</a>						
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<table border="1"> <thead> <tr> <th>PARAMETERS</th> <th>ELIGIBILITY</th> </tr> </thead> <tbody> <tr> <td>Refundable Earnest Money Deposit (non-interest bearing) along with Resolution Plan</td> <td>Rs. 25,000 (Through Demand Draft) along with Expression of Interest  Rs. 5,00,000 (Through Demand Draft) along with Resolution Plan</td> </tr> <tr> <td>Tangible Net Worth</td> <td>Rs. 25,00,000</td> </tr> </tbody> </table>	PARAMETERS	ELIGIBILITY	Refundable Earnest Money Deposit (non-interest bearing) along with Resolution Plan	Rs. 25,000 (Through Demand Draft) along with Expression of Interest  Rs. 5,00,000 (Through Demand Draft) along with Resolution Plan	Tangible Net Worth	Rs. 25,00,000
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Tangible Net Worth	Rs. 25,00,000							
10.	Last date for receipt of expression of interest	20/03/2024						

11.	Date of issue of provisional list of prospective resolution applicants	30/03/2024
12.	Last date for submission of objections to provisional list	04/04/2024
13.	Date of issue of final list of prospective resolution applicants	14/04/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19/04/2024
15.	Last date for submission of resolution plans	19/05/2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.greenindia@gmail.com">cirp.greenindia@gmail.com</a>

Date: 05- 03- 2024

Place: Pune.

**SHEKHAR  
ARVIND  
PARKHI** Digitally signed  
by SHEKHAR  
ARVIND PARKHI  
Date: 2024.03.04  
17:36:10 +05'30'

Shekhar Arvind Parkhi  
Resolution Professional

IBBI/IPA-001/IP-P-02494/2021-2022/13801

For M/s Green India Building Systems & Services Pvt. Ltd,

IBBI Registered Address: A-303, Yashwin Society, Sus Gaon Road, Behind Mercedes Benz Showroom,  
Near Vigbyor School, Pune, Maharashtra-411021.

Correspondence Address: A-904, Malpani Vivanta, Laxman Nagar, Behind Baner Dmart, Balewadi,  
Pune 411045.

Email Id: [cirp.greenindia@gmail.com](mailto:cirp.greenindia@gmail.com)/ [ip.shekharparkhi@gmail.com](mailto:ip.shekharparkhi@gmail.com)